

HOUSE RENT AND CITY COMPENSATORY
ALLOWANCES FOR RAILWAY EMPLOYEES
OF KANCHARAPARA AND ISHAPORE
AREAS

721. SHRI P. K. KUMARAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Kancharapara and Ishapore areas are treated as contiguous area to Calcutta city for the purpose of granting House Rent and City Compensatory Allowances to railway employees; and

(b) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH): (a) and (b) No, because both Kancharapara and Ishapore are not contiguous to Calcutta Municipal Corporation.

COAL HANDLING WORK IN LOCO SHEDS
ON S.E. RAILWAY

722. SHRI P. K. KUMARAN: Will the Minister of RAILWAYS be pleased to state:

(a) the number of loco sheds on South Eastern Railway where the work of coal handling is given on contract to Labour Cooperative Societies;

(b) whether huge amounts were deducted from the bills of these societies on account of slow coaling in engines and delayed discharge of coal loads, during the years 1962-63, 1963-64 and 1964-65, if so, what is the amount so deducted; and

(c) what is the amount actually lost by the Railway due to such slow loading and unloading of coal?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH): (a) Coal handling contracts were operated by Labour Cooperative Societies for 5 locosheds in 1962-63, for 8 loco-sheds in 1963-64 and for 9 locosheds in 1964-65.

(b) No.

(c) The amount actually lost by the Railway is not assessable as the slow coaling and the detention to coal loads have indirect repercussions on railway working.

CONSTRUCTION ALLOWANCE FOR STAFF OF
DOUBLING PROJECT AT SALEM

723. SHRI P. K. KUMARAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether the staff working under the Executive Engineer, Doubling Project at Salem have made any representation for grant of construction allowance; and

(b) if so, the action taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH): (a) and (b) Information is being collected and will be laid on the table of the Sabha.

MANUFACTURE OF SMALL CAR FROM
INDIGENOUS PARTS

724. SHRI G. MURAHARI: Will the Minister of INDUSTRY AND SUPPLY be pleased to state:

(a) whether his attention has been drawn to the statement made by the Chief Minister of Mysore regarding the possibility of manufacture of small cars from indigenous parts as detailed by the engineers of the Hindustan Aeronautics Limited; and

(b) if so, the details thereof and whether the Government is examining the possibility of such manufacture?